## Annexure-4

Name of the corporate debtor: NCR Rail Infrastructure Limited (formerly known as Arshiya Rail Infrastructure Limited); Date of commencement of CIRP: 07th March, 2024; List of creditors as on: 08th October, 2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

S	Name of creditor	Details of claim received		Details of claim admitted						Amount of any			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
:	Rudradev Properties Private Limited	21-Jun-24	554,007.00	-	Interest of ICD	-	Yes	0.00%	-	-	554,007.00	-	
	Arshiya Northern FTWZ Limited	27-Jun-24	2,763,996.00	-	Inter Company Loan	-	Yes	0.00%	-	-	-	2,763,996.00	
	Total		3,318,003.00	-		-		0.00%	-	-	554,007.00	2,763,996.00	

Note: Status of claims is subject to further revision on the basis of verification of any additional documents/information as and when received.